

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1176
(To be answered on the 9th February 2017)**

MUMBAI AIRPORT ACCIDENT

1176. SHRI G. HARI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether the high level committee which probed the Mumbai airport accident where an Air India technician died after being sucked inside the aircraft has directed the airline to ban entry of unauthorised persons in cockpit, if so, the details thereof;

(b) whether the said committee has also suggested strict measures to ensure there is no repeat of the said incident, if so, the details thereof;

(c) whether the said committee has said that crew must board the aircraft 20 minutes prior to the actual departure and minimum 30 minutes of time gap should be there in case of change of aircraft between two consecutive flights, if so, the details thereof; and

(d) the steps taken by Air India in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): Yes, Madam. The committee has made certain safety recommendations in order to prevent such accidents/incidents in future. One of the recommendations states that Cabin Crew not to allow entry of un-authorized person in the cockpit.

(b): Yes, Madam. The Committee has made safety recommendations to prevent such accidents/incidents in future. The recommendations are enclosed as Annexure-I.

(c): Yes, Madam. One of the safety recommendations made by the committee states that Air India to issue guidelines stating that crew must board aircraft

20 minutes prior to actual scheduled departure and minimum 30 minutes of time gap should be there in case of change of Aircraft between two consecutive flights.

(d): The steps taken by Air India are as under:

- i. Air India Flight Safety Department has incorporated the recommendations of the Committee including that 30 minutes of time gap should be there in case of change of Aircraft between two consecutive flights undertaken by pilots.
- ii. Revised SOP(Standard Operating Procedure) for push back formulated with inputs from all stake holders and is implemented.
- iii. Corrective training for the operating crew as recommended by DGCA is imparted.
- iv. Air India has reiterated the SOP pertaining to entry of authorized personnel only in the Flight Deck.

2

Safety Recommendations made in the report to prevent such accidents/ incidents in future.

Air India

1. Air India to issue guidelines stating that crew must board aircraft 20 minutes prior to actual scheduled departure & minimum 30 minutes of time gap should be there in case of change of aircraft between two consecutive flights.
2. Air India to review their crew rostering schedule for proper time gap and to avoid last minute changes in crew rostering.
3. Air India to issue circular to stop SOD pilot for obtaining Flight Clearances and un-authorized entry in the cockpit.
4. Air India to issue circular instructing Cabin crew not to allow entry of un- authorized person in the cockpit.
5. Air India to implement the "Safety Assessment Meeting" guidelines issued on 3rd of January 2016 at the earliest.

DGCA

1. DGCA & Air India to review the requirement of minimum hours for cross utilization of Cockpit Crew to operate two different types of aircrafts on the same day (A320 family) during SLF training and schedule flying.
2. DGCA to review the procedure of issuance of circular, its implementation & supersedence as these circulars are advisory in nature.
3. DGCA to review the Air Transport Circular 02 of 2013 regarding mitigation of flight delay's with Airlines & Airport operators.
4. DGCA to issue circular to all Operators to follow proper SOP during Start up, pushback & taxi highlighting this accident.
5. DGCA to issue instructions to all operators that:-
 - a) Intercom headsets should only be removed by AMP after AMP is satisfied that the aircraft is clear of all equipment's & other personnel.
 - b) Both the cockpit crew to have satisfactory and clear view of thumbs up signal & steering pin by AMP/Marshaller during day and the same with torch/flash light during night.
6. DGCA to advice all scheduled Airlines, to review their crew rostering for proper time gap.
7. DGCA to advice all scheduled Airlines to issue necessary instructions to restrict the un-authorized entry in the cockpit.